

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP(IB) 859/9/NCLT/AHM/2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2020**

Name of the Company:

Poonam Chemicals

V/s

Mukesh Processors Pvt Ltd

Section:

Section 9 of Insolvency & Bankruptcy Code

ORDER

Learned Counsel Ms. Khyati Punjabi appeared for the Operational Creditor.

Learned Counsel for the Operational Creditor make statement that the matter is settled at between the parties and she seeks liberty to withdraw the Petition.

The permission is granted.

Accordingly, CP(IB) No. 859 of 2019 stands dismissed as withdrawn.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 15th day of July, 2020.

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